

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 40/2007

**PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017**

**NAME OF THE COMPANY: Smt. Geena Khanna Vs. M/s Anil Rubber Mills
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

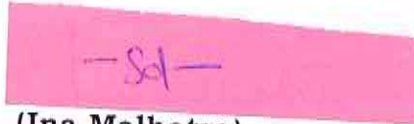
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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For the Petitioner:	Mr. Shantanu Parashar, Advocate			
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For the Respondent:	J.K. Goyal, Company Representative			
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ORDER

As the matter is part heard, be placed before the Regular bench on 30th
January, 2018.


**(Ina Malhotra)
Member (J)**